



Ref No: IRDAI/HLT/CIR/MISC/102/5/2022

23 May 2022

To
All Insurers (except ECGC, AIC)

Sir/Madam,

Re: Revision of Health Insurance Regulatory Returns - reg.

1. This has reference to the master circular on standardization of health insurance products issued vide ref no. IRDAI/HLT/REG/CIR/193/07/2020 dated 22.07.2020. Vide the within referred circular various health insurance regulatory returns to be periodically submitted by the insurers are prescribed under Annexure – II of Chapter V under section 1: Guidelines on standardization in health insurance of the master circular. On comprehensively examining the extant returns being submitted, in partial modification of the within referred Master Circular dated 22.7.2020 the following modifications made in respect of the periodicity in respect of some returns and some returns are dispensed with
 - a. In respect of the following return, 'For the period' return to be submitted is dispensed with. However, insurers shall continue to submit 'up to the period' return as specified by the above referred guidelines.
 - i. Quarterly Returns – (HIR-18)
 - b. The frequency of the following returns is modified as under:
 - i. HIR-19 return to be submitted annually instead of quarterly
 - ii. HIR-14 to HIR - 17 returns to be submitted annually instead of Half-yearly
 - c. GHIS return (HIR-20) on Information on Government Sponsored Health Insurance Schemes and GHISAR Return (HIR-21) stands dispensed with.
2. These norms are applicable with immediate effect and are applicable to all returns to be filed for FY 2021-22 onwards.
3. This has the approval of the competent Authority.

भवदीय,

डी.वी.एस. रमेश
मुख्य महाप्रबंधक (स्वास्थ्य)